

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2016**  
**APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016**  
**APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016**  
**APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017**  
**APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017**

**Dated : 27<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matters of:**

**APPEAL NO. 282 OF 2016**

**M/s. Lord Chloro Alkali Ltd.** ..... **Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Amal Nair  
Ms. Ritu Apurva

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Poorva Saigal  
Mr. Shubham Arya for R-2 to 4

**APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016**

**Rajasthan Textile Mills Association** ..... **Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Amal Nair  
Ms. Ritu Apurva

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Poorva Saigal  
Mr. Shubham Arya for R-2 to 4

**APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016**

**Rajasthan Steel Chambers** ..... **Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Amal Nair  
Ms. Ritu Apurva

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
  
Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Poorva Saigal  
Mr. Shubham Arya for R-2 to 4

**APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017**

**Ambuja Cement Ltd. .... Appellant(s)**

**Versus**

**Jaiput Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Poorva Saigal  
Mr. Shubham Arya for R-1 to R-3  
  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017**

**J.K. Cement Works .... Appellant(s)**

**Versus**

**Jaiput Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Poorva Saigal  
Mr. Shubham Arya for R-1 to R-3  
  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**ORDER**

List these matters for further hearing on **12.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*ts/pr*

**(Justice Manjula Chellur)**  
**Chairperson**